

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1294 OF 2018 IN
DFR NO. 2658 OF 2018**

Dated: 24th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**GMR Kamalanga Energy Limited
Versus**

.... Appellant(s)

Central Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Hemant Singh

Mr. Ambuj Dixit

ORDER

**IA NO. 1294 OF 2018 &
DFR NO. 2658 OF 2018**

(Appln. for condonation of delay and the main appeal)

Issue notice on the IA as well as on the appeal to the Respondents returnable on 29.10.2018. Dasti, in addition, is permitted.

List the matter on **29.10.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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